

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1489
TO BE ANSWERED ON 5.3.2018**

DISABILITY ACT

1489. SHRI JITENDRA CHAUDHURY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is aware that top universities like Indian Institute of Technology, Indian Institute of Management, Jawahar Lal Nehru University and Delhi University have together filled up barely sixteen per cent of the quota for people with disabilities according to the survey by the National Centre for Promotion of Employment for Disabled People (NCPEDP) and if so, the details thereof;

(b) whether India's top universities and institutions are violating the rules and implementation of the Disability Act of 1995 which had fixed a minimum three per cent quota for student with disabilities and if so, the details thereof;

(c) whether the number of disabled women population is very less in comparison to men in the Universities/ Institutes and if so, the number of male and female disabled people studying in top universities across the country; and

(d) the steps taken/being taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) to (d) The consolidated information on number of reserved seats for Persons with Disabilities(PwDs) is not centrally maintained, however statement of total Enrolment(male & female) & enrolment of PwDs students (male & female) in various types of Universities is given in the **annexure**.

National Policy on Education, 1986(as modified in 1992) lays special emphasis on education of Persons with Disabilities (PwDs). University Grant Commission (UGC) runs three schemes namely Higher Education for Persons with Special Needs (HEPSN), Teacher Preparation in Special Education(TEPSE) and Financial Assistance to Visually-handicapped Teachers. AICTE also has a scholarship scheme for differently abled students (SAKSHAM)

The University Grants Commission (UGC), from time to time, has been conveying to the Universities and Deemed to be Universities, for implementation of the reservation policy for Persons with Disabilities (PwDs). The UGC has circulated the Rights of Persons with Disabilities (RPwD) Act, 2016 to all the Universities including Deemed to be University and state University for compliance and to ensure effective implementation of reservation of five percent of seats in every Government and Government aided higher educational institutions in terms of section 32(1) of the Act. Ministry of Human Resource Development has instructed all the IITs/IIMs for the implementation of the Section 32(1) of the RPwD Act, 2016.

The University Grants Commission is continuously monitoring the progress of implementation of reservation policy including admission to all level courses in universities and colleges. UGC has instructed to all the Universities including Deemed to be University and state University to ensure effective implementation of the reservation policy in Universities and institutions receiving aid from the public funds except in Minority institutions under Article 30 (1) of the Constitutions. Indian Institute of Technology and Indian Institute of Management are also follow the Rights of Persons with Disabilities, Act.

Ministry has also issued instructions for implementation of various provisions of PwD Act like providing barrier free environment in buildings, which would include provisions of ramps, rails, lifts ,adaptation of toilets fare wheel chair users, brail signages auditory signals, tactile flooring to Centrally Funded Higher Education Institutes.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 1489 FOR 05.03.2018 ASKED BY HON'BLE MEMBER OF PARLIAMENT SHRI JITENDRA CHAUDHURY REGARDING "DISABILITY ACT".

PwDs Enrolment in various types of Universities for the year 2016-17 (based on actual response)						
(a) Teaching departments and Constituent Units/Off-campus Centres						
Type of University	Total			PwDs		
	Male	Female	Total	Male	Female	Total
Central University	383951	335467	719418	2297	890	3187
Central Open University	457625	358321	815946	34	9	43
Institute of National Importance	148131	48533	196664	1994	236	2230
State Public University	1383699	1377636	2761335	3173	1472	4645
State Open University	697814	382998	1080812	936	287	1223
State Private University	521065	247324	768389	1173	296	1469
State Private Open University	19	7	26	0	0	0
Institute under State Legislature Act	1405	2264	3669	30	29	59
Deemed University-Government	31366	12793	44159	124	20	144
Deemed University-Government Aided	35874	34027	69901	68	69	137
Deemed University-Private	377347	234618	611965	261	120	381
All India	4038296	3033988	7072284	10090	3428	13518
(b) Affiliated and Constituent Colleges						
Central University	358088	402692	760780	1450	858	2308
State Public University	13127336	12635164	25762500	25543	23733	49276
All India	13485424	13037856	26523280	26993	24591	51584